

REGENCY INVESTMENTS LIMITED

Corporate Identification Number: L67120PB1993PLC013169

Registered Office: E 58, Phase-VIII, Industrial Area, Mohali-160071, Punjab, India. | Tel.: 0172 - 25063378

Email: regencyinvestmentsltd@gmail.com | Website: www.regencyinvestments.co.in

This Post Offer Advertisement ("Post Offer Advertisement") is being issued by Saffron Capital Advisors Private Limited (the "Manager to the Offer"), on behalf of Mr. Gaurav Kumar ("Acquirer 1") and Mr. Rajiv Vashisht ("Acquirer 2"), collectively, ("Acquirers"), in connection with the offer made by the Acquirers, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 ("SEBI Regulations"). The Detailed Public Statement with respect to the aforementioned offer was published on February 21, 2017 in Financial Express (English National Daily), Jansatta (Hindi National Daily), Tarun Bharat (Marathi) and Daily Suraj (Registered Office of the Company, at Mohali, Punjab). Subsequently, corrigendum to DPS was published on June 28, 2017 ("Corrigendum") in the same newspapers in which the DPS was published.

1. Name of the Target Company : Regency Investments Limited
2. Name of the Acquirer : Mr. Gaurav Kumar ("Acquirer 1")
Mr. Rajiv Vashisht ("Acquirer 2")
3. Name of the Manager to the Offer : Saffron Capital Advisors Private Limited
4. Name of the Registrar to the Offer : Adroit Corporate Services Private Limited
5. Offer Details :
- a. Date of Opening of the Offer : July 03, 2017
- b. Date of Closure of the Offer : July 14, 2017
6. Date of Payment of Consideration : July 27, 2017
7. Details of Acquisition :

Sr. No.	Particulars	Proposed in the Offer Document	Actuals
7.1	Offer Price	₹ 10 per share	₹ 10 per share
7.2	Aggregate number of shares tendered	7,80,052	1,95,000
7.3	Aggregate number of shares accepted	7,80,052	1,95,000
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	₹ 78,00,520	₹ 19,50,000
7.5	Shareholding of the Acquirers before Agreements/Public Announcement (No. & %)	NIL	NIL
7.6	Shares proposed to be acquired by way of Agreement ("Sale Shares") • Number • % of Fully Diluted Equity Share Capital	Not Applicable	Not Applicable
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	7,80,052 26.00 %	1,95,000 6.50 %
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	NIL NIL NIL	NIL NIL NIL
7.9	Post offer shareholding of Acquirers • Number • % of Fully Diluted Equity Share Capital	7,80,052 26.00 %	1,95,000 6.50 %
7.10	Pre & Post offer shareholding of the Public • Number • % of Fully Diluted Equity Share Capital	Pre:- 30,00,200; 100.00 % Post:- 22,20,148; 74.00 %	Pre:- 30,00,200; 100.00 % Post:- 28,05,200; 93.50 %

8. The Acquirers accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.

9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and the registered office of the Target Company.

All undefined capitalized terms used herein shall have the same meaning as ascribed to such terms in the offer document.

Issued by the Manager to the Offer on behalf of the Acquirers

SAFFRON
..... energising ideas

SAFFRON CAPITAL ADVISORS PRIVATE LIMITED

Company Identification Number: U67120MH2007PTC166711

605, Sixth Floor, Centre Point, J. B. Nagar, Andheri (East), Mumbai - 400 059, India.

Tel. No.: +91 22 4082 0914 - 906; Fax No.: +91 22 4082 0999

Email id: openoffers@saffronadvisor.com; Website: www.saffronadvisor.com

Investor grievance: investor@grievance@saffronadvisor.com

SEBI Registration Number: INM 000011211

Contact Person: Amit Wagle / Harshika Thakkar

Date: August 01, 2017

Place: Mumbai